

CENTRAL ELECTRICITY REGULATORY COMMISSION

NEW DELHI

Petition No. 96/MP/2021

- Subject : Petition under Section 79 and 142 of the Electricity Act, 2003 read with Regulation 111, 113 and 119 of the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999 for execution of order dated 8.11.2019 passed by the Commission and directions and initiation of appropriate action against the Respondent Nos.1 to 3 for non-compliance of the directions issued under order dated 8.11.2019 in Petition No. 17/MP/2018.
- Date of Hearing : 11.11.2021
- Coram : Shri P. K. Pujari, Chairperson
Shri I. S. Jha, Member
Shri Arun Goyal, Member
Shri P. K. Singh, Member
- Petitioner : NTPC Vidyut Vyapar Nigam Limited (NVVNL)
- Respondents : Ajmer Vidyut Vitaran Nigam Limited and 4 Ors.
- Parties Present : Shri M. G. Ramachandran, Sr. Advocate, NVVNL
Ms. Anushree Bardhan, Advocate, NVVNL
Ms. Renu Sarin, NVVNL

Record of Proceedings

Case was called out for virtual hearing.

2. The learned senior counsel for the Petitioner submitted that the present Petition has been filed for execution of the Commission's order dated 8.11.2019 in Petition No. 17/MP/2018 and initiation of appropriate proceedings under Section 142 of the Electricity Act, 2003 against the Respondents 1 to 3 for non-compliance of the directions issued under the aforesaid order.

3. After considering the submissions made by the learned senior counsel for the Petitioner, the Commission ordered as under:

- (a) Admit. Issue notice to the Respondents.
- (b) The Petitioner to serve copy of the Petition on the Respondents immediately, if not already served and the Respondents to file their reply, if any, by 3.12.2021 after serving copy of the same to the Petitioner, who may file its rejoinder, if any, by 24.12.2021; and
- (c) Parties to comply with above directions within the specified timeline and no extension of time shall be granted.



4. The Petition shall be listed for hearing in due course for which separate notice will be issued.

By order of the Commission

**Sd/-
(T.D. Pant)
Joint Chief (Law)**